

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4514
TO BE ANSWERED ON 14.12.2016**

DISCRIMINATION IN HOUSING

4514. SHRI TATHAGATA SATPATHY

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Ministry is aware that there is discrimination against minorities especially muslims in the matter of housing in Indian towns and cities and if so, the details thereof and the reasons therefor;
- (b) whether the Government is aware that due to such discrimination, there is a rise in ghettoization, where housing is segregated based on religion and if so, the details thereof; and
- (c) whether the Government plans to issue directives to prohibit denial of housing to minorities in rented accommodations purely on the basis of religion and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) : As per information received from National Commission for Minorities, they have received two petitions, one from Delhi and other from Mumbai, on denial of flat to Muslims. However, reports from the State Governments did not substantiate the complaints and the discrimination could not be proved.
- (b) : Ministry of Minority Affairs has not received any such report.
- (c): Does not arise.
